N O T I C E

In Partial Modification to the Judicial Assignment at the High Court of Bombay at Goa, which had come into effect from 3rd January 2022 [Partially modified w.e.f. 24.01.2022, 31.01.2022, 14.03.2022], **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in person that, the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday 28.03.2022 to Friday, 01.04.2022** :

Sr. No.	Sitting	Assignment
1	The Hon'ble **THE CHIEF JUSTICE** **AND** The Hon'ble Shri Justice **M. S. SONAK** **Commercial Appellate Division Bench**	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to Division Bench.
2	The Hon'ble Shri Justice **A. K. MENON**	For admission, hearing and order matters therein :- Civil matters and applications therein pertaining to Single Bench.
3	The Hon'ble Shri. Justice **R. N. LADDHA**	For admission, hearing and order matters therein :- Criminal matters and applications therein pertaining to Single Bench.

By Order,

High Court, Appellate Side,)
Bombay.)
Date : 22nd March 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)